

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NOS. 17306-308 OF 2015

**BROWN & SHARPE INC. (PRESENTLY KNOWN
AS HEXAGON METROLOGY INC.)**

...PETITIONER

VERSUS

COMMISSIONER OF INCOME TAX & ANR.

...RESPONDENT

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 27th July, 2015, when the Hon'ble Court was pleased to pass the following order:-

**"Delay condoned.
Issue notice."**

Accordingly, notice was issued to both the respondents through Registered Post on 4th August, 2015. Neither AD Card nor unserved cover containing the notice has been received back.

Service of notice is not complete.

The matter above-mentioned is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 9TH DAY OF SEPTEMBER, 2015.

ASSISTANT REGISTRAR

Copy to:-

Ms. Kavita Jha, Advocate
Mrs. Anil Katiyar, Advocate

ASSISTANT REGISTRAR